

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 29

C.P. (IB)/918(MB)2022 IA 224/2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **CENTRAL BANK OF INDIA V/S SHRI VIJAY BIYANI (PERSONAL GUARANTOR OF M/S ISKRUPA MALL MANAGEMENT COMPANY PRIVATE LIMITED)**

Section 95(1), 60(5) of the IBC, 2016

ORDER

Adv. Abdullah i/b India Law appeared for the Financial Creditor.

Adv. Malike Shirzade i/b ALNT Legal appeared for the Personal Guarantors.

Ld. Counsel appearing for the Personal Guarantor submits that an appeal has been filed before the Hon'ble Supreme Court and hearing in the matter is on 15.09.2023.

List this matter on board **26.09.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna